

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-06/11268/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
The District & Sessions Judge,  
Cachar, Silchar

Dated Guwahati, the 22 November, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.JCD.I/19/24/6431, dated 14.11.2024

Sir,

With reference to the above, I am directed to inform you that, Shri Narayan Kuri, Additional District & Sessions Judge (POCSO), Cachar, Silchar has been allowed to avail HTC for the block period of 2022-2024 for travelling from his work station, Silchar to hometown, Guwahati and return w.e.f. 21.12.2024 till 01.01.2025 along along with his wife, Smti. Amrita Mallick, his minor son, Shri Sohun Kuri, his father, Shri Sadananda Kuri, and his mother, Smti. Kanan Bala Kuri (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Shri Kuri may be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/11269-11272/2024/A.

Dated 22<sup>nd</sup> November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Narayan Kuri, Additional District & Sessions Judge (POCSO), Cachar, Silchar.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4.  The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*sd/-*  
**REGISTRAR (VIGILANCE)**

*22/11/24*